

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

GP 311/2002  
in  
OA 1673/2002

New Delhi, this the 24th day of October, 2002

Hon'ble Sh. Govindan S.Tampi, Member (A)

Hon'ble Sh. Shanker Raju, Member (J)

1. Pradeep Kumar  
S/o Sh. Rajender Singh  
R/o H.No. 310, Village Aali, Badarpur  
New Delhi.  
Sanad No.6812 (SPC)
2. Bhagwan Das  
S/o Sh. Jeewan Ram  
R/o H.No.186, C-II, Madan Giri  
New Delhi.  
Sanad No.6323.
3. Lalit Kumar  
S/o Sh. Makhan Lal  
R/o WZ-101/44, Mohan Nagar, Janak Puri,  
New Delhi.  
Sanad No. 6173.
4. Vinod Kumar  
S/o Sh. Ram Avatar Sharma  
R/o L-2/4, Police Colony,  
Andrews Ganj, New Delhi  
Sanad No. 6126 (PC)
5. Nand Kishor  
S/o Sh. Ram Prasad  
R/o P-14, Servant Quarter  
Kirby Place, Delhi Cantt  
New Delhi.  
Sanad No. 6147.
6. Ramesh Chander  
S/o Sh. Kaare Singh  
R/o Laado Sarai, New Delhi  
Sanad No.6857.
7. Jaideep Singh  
S/o Sh. Jeet Singh  
R/o C-108, Raj Nagar - II  
Palam Colony, New Delhi.  
Sanad No.6121.

...Petitioners

(By Advocate Sh. U.Srivastava)

Vs.

1. The Chief Secretary  
Govt. of NCT of Delhi  
5, Sham Nath Marg  
New Delhi.

- 2/-

2. Sh. S. Rama Krishna  
Home Guard and Civil Defence  
CTI Building, Raja Garden  
New Delhi.
3. Sh. D.S. Norawat  
The Commandant  
Delhi Home Guards, CTI Building  
Raja Garden, New Delhi.

... Respondents

(By Advocate Sh. Mohd. Ayub, proxy  
for Sh. Harvir Singh)

O R D E R (ORAL)

By Hon'ble Sh. Govindan S. Tampi,

Sh. U. Srivastava, ld. counsel states that he is  
not pressing this CP.

2. In view of the above, CP is dismissed. Notices  
discharged.

S. Raju  
(Shanker Raju)  
Member (J)

/vksn/

(Govindan S. Tampi)  
Member (A)